

9. NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CANo.22/252/HDB/2017
NAME OF THE COMPANY	Yamini Films Pvt Ltd & Registrar of Companies, Hyderabad
NAME OF THE PETITIONER(S)	Biyyala Dayakar Rao&Another
NAME OF THE RESPONDENT(S)	Yamini Films Pvt Ltd & Registrar of Companies. Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
GODINATH SUREY	PRACTISING COMPANY SECRETARY	90pinath_ Sweey & yatoo. 98490-094-7-7	Sepfavarin
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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ORDER

Heard Mr.Gopinath Surey, learned counsel for the Petitioner. Requested two weeks to file their affidavits .

Post the case on 06.02.2018 for orders.

Member (Tech)

Member (Judl)

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